67 Written Answers

SI. No.	Name of Project & Capacity (MW)	Name of State
1.	Vindhyachal	Madhya
	STPF ST. VII (2X500)	Pradesh
2.	Nathpa Jhakri	Himachal
	Power Project (6x250)	Pradesh
3.	Tehri Hydro Electric Project St. I (4x250)	Uttar Pradesh
4.	Sardar Sarovar Hydro Electric Project (1450)	Madhya Prad- esh, Maharahstra and Gujarat.

(c) and (d) To promote setting up mega power project through the private sector route, it has been decided that Central Electricity Authority would identify potential sites, National Thermal Power Corporation (NTPC) would prepare feasibility reports and POWER-GRID would take measures, for selection of promoters and help in finalising power purchase agreements between the promoter and State Electricity Boards (SEBs).

Civic Amenities in Unauthorised Colonies in Delhi

630. SHRI GYAN RANJAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that lakhs of people are inhabiting unauthorised colonics in Delhi, without any civic amenities like water, electricity, sewer, etc.;

(b) if so, what is their number; and

(c) by when such basic amenities would be provided in those colonies?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFARIS (DR. U. VENKATESWARLU): (a) Yes, Sir.

(b) and (c) As per the Government of National Capital Territory of Delhi, as on '31.3.1993 there were 1071 unauthorised colonies in existence in Delhi.

The M.C.D, has reported that provision of basic civic amenities to the unauthorised colonies depends on the finalisa-tion of policy on regularisation in respect of the post-June 1977 unauthorised colonies. However, at present the High Court of Delhi in the Civil Writ Petition No. 4771/93, filed by Common Cause Registered Society, has restrained the respondents, including the Union of India, from taking any further decision or action for regularising any unauthorised colony in Delhi till further orders. The matter is still sub-judice.

Amenities Provided by Service Centre of Sector-12 R.K. Puram

631. SHRI V. KISHORE CHANDRA S. DEO: Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question 314 given in the Rajya Sabha on the 29th February, 1996 and state:

(a) the details of the revised scale, of amenities being provided by the Service Centre of the Government Colony of Sector-12, R.K. Puram, New Delhi; and

(b) the details of work done since the last two years, both electrical and civil, by the said Service Centre?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS: (DR. U. VENKATESWARLU): (a) The revised scale of amenities for Type-II, III and IV quarters are given in the Annexure. [See *Appendix 179, annexure No. 17*] In case these amenities are not avail-

69 Written Answers

able in the existing quarters, the same are provided up to the approved scale of amenities on receipt of requests from the allottee and on their depositing the required amount in advance as per details given in the Annexure-II *[See Appendix 179, annexure No. 17]* subject to the availability of funds.

(b) the details of work done are given in the Annexure. [See Appendix 179, annexure No. 17]

Annual Plan Allocation for Madhya Pradesh

632. SHRIMATI VEENA VERMA. Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the annual plan allcoation for 1996-97 demanded by the Madhya Pradesh Government and that granted by the Central Government; and

(b) the sector-wise targets contemplated thereunder, indicating the growth rate?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI YOGINDER K. ALAGH): (a) to (b) In the meeting between Deputy Chairman, Planning Commission and Chief Minister of Madhya Pradesh held on 27th August, 1996, the Annual Plan allcoation for 1996-97 for Madhya Pradesh was finalised at Rs. 3130 crores. The sectorwise allocations are yet to be finalised.

World Bank and KFW Assistance for Non-Conventional Energy Programmes

633. SHRI KRISHNA KUMAR BIR LA: Will the PRIME MINISTER be pleased to state:

(a) whether Government have sought any assistance from the World Bank and KFW, Germany, for various programmes aimed at promoting the use of non-conventional energy;

(b) if so, the details of assistance sought and under what terms and conditions; and

(c) how Government propose to invest the assistance in various non-conventional energy fields?

THE MINISTER OF STATE IN THE MINISTRY OF POWER & MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VEN-UGOPALACHARI): (a) to (c) Government have approached the World Bank and KFW, Germany for grant assistance from Global Environmental Facility and loan assistance from KFW for a 140 MW. Integrated Solar Combined Cycle Power Plant, comprising of 35 MW Solar Thermal component and 105 MW gas based power component at Mathania, District Jodhpur, Rajasthan, to be implemented by Government of Rajashtan as Centrally Sponsored Project. The World Bank has approved a grant assistance of US \$ 49 million from global Environmental Facility including US \$ 4 million as Technical Assistance for the project. Government of Germany has also approved a loan of DM 250 million for this project, which includes DM 116.8 million on soft terms and DM 133.2 million on commercial terms.

Government have also approached KFW, Germany with a project proposal from Indian Renewable Energy Development Agency for a loan assistance of DM 400 Million to IREDA for developing a line of credit for renewable energy projects.

In addition, a project entitled "Indian Renewable Resources Development Project" with an IDA credit of US \$ 115 million and GEF grant of US \$ 26 million from the World Bank, grant of US \$ 4 million from the Swiss Development Cooperation and tied aid credit of US \$ 15 million from the Danish Export Finance Corporation, is already under implementation, under which loan assistance for projects in three renewable energy sectors, namely Small Hydro, Wind Energy and Solar Photovoltaics, is provided by IREDA.